Annexure – 5							
Name of the corporate debtor: Sun Acrylics Private Limited	Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 14.10.2022						

			rvainc or	and con por att debte	o Aci yiles	· · · · · · · · · · · · · · · · · · ·	ted Date of commence	c.i. oquidation	00.00.2022, RCVISCO	List of Starti				
	List of operational creditors (Government Dues)													
	(Amount in₹)													
Sl. No.	Details of Claimant Details of claim		im received Details of claim admitted			Amount of	Amount of any	Amount	Amount of claim	Remarks, if any				
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment	% share in total amount of claims	contingent claim	mutual dues, that may be set-off	of claim rejected	under verification	
					admitted	Ciaini	pending disposal	removed? (Yes/No)	admitted	Ciami	may be set-on	rejecteu		
1	State Tax Department of Gujarat	Goods and Service Tax Department	06.06.2022	3,32,738.00	3,25,996.00	On account of GST	0.00	No	97.97	0.00	0.00	6,742.00	0.00	The credior had submitted a claim amounting to rs. 144993 on 06.06.2022. The liquidator had requested to share the calculation of interest. Later on 24.06.2022 the liquidator received a revised claim, wherein again liquidator had requested share interest calculation upto the date of order of Liquidation process. On 12.08.2022 the creditor shared the interest calculation upto 22.06.2022. Thus Liquidator has rejected the interest amount Rs. 6742 claimed in excess to liquidation order date.